

NOTICE

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that on **Friday, 5nd June 2020**:-

At 10.30 a.m. the **Hon'ble Shri Justice C.V. Bhadang** will take up following matters (on the file of High Court Bombay, Bench at Goa) for pronouncement of judgment through Video Conferencing

- 1) Civil Revision Application No. 14 of 2015
- 2) Appeal from Order No. 9 of 2019

Video Conference access instructions will be communicated to the concerned.

Dated this 3rd day of June 2020.

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)
High Court, A.S. Bombay.